

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.02.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 90 of 2020	Vijay Sitaram Dandnaik Vs. Punjab National Bank & Ors.	Anand. K	P.B.A. Srinivasan-R1 Vikky Dang-R2
2.	Comp. App. (AT) No. 84 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors.	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod-R1 to R4
3.	Comp. App. (AT) No. 85 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors. With	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod-R1 to R4
4.	Comp. App. (AT) No. 86 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors.	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod-R1 to R4
5.	Comp. App. (AT) No. 88 of 2020	Manmohan Singh Anand VS. Registrar of Companies & Anr.	Raghunatha Sethupathy	
6.	Comp. App. (AT) No. 125 of 2020 & I.A. No. 1871 of 2020	Shanthala Spherocast Pvt. Ltd. & Ors. Vs. Rajani Sathish	Shanthkumar V. Mahale	Anshul Rawat
7.	Comp. App. (AT) No. 130 of 2020	Anil Ramchandra Bakshi & Ors. Vs. Roopa Bhandare & Ors. With	Goutham Shivshankar	Harisha S.R.-R1
8.	Comp. App. (AT) No. 131 of 2020	Milind Madhav Dhume & Ors. Vs. AKP Ferrocast Pvt. Ltd. & Ors.	Goutham Shivshankar	Shanthkumar V. Mahale

For Hearing

9.	I.A. No. 11 of 2021 in Comp. App. (AT) (Ins) No. 599 of 2020	Ketan Anant Raj & Anr. Vs. Dhanshyam Kantilal Patel Liquidator of Krishnai Hospital Pvt. Ltd. & Ors.	Aditya Diwan	Geeta Lundwani-R1 Pankaj Tipathi Janak Shah-R2 Vidhi Sharda
10.	Comp. App (AT) No. 184 of 2019 & I.A. No 2765 of 2020	M. Appayya& Ors. Vs. M. Chandra Sekhar Rao & Ors.	Anshuman Sharma	Dhruv Gupta

03:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

11.	Comp. App. (AT) (Ins) No. 03 of 2020 Part Heard	Pawan kumar Agarwal Vs. Asset Reconstruction Company (India) Ltd. With	Arjit Pratap Singh	Aman Verma
12.	Comp. App. (AT) (Ins) No. 625 of 2020 Part Heard	Pawan Kumar Agarwal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Shubhankar Agarwala	Aman Varma Megha Tyagi-R1 Kamal Jain-R2

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar